

29

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 09/(MAH)/2016

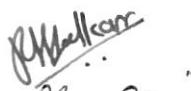
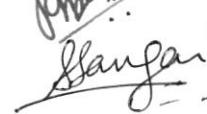
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: M/s. Chanda J. Mukharjee
V/s.
M/s. Siemenn Ltd. & Ors.

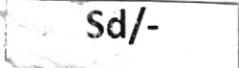
SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rushikesh H. Salkar	Advocate for Petitioner	
2.	Samidha Sangai	Adv. for Respondents i/b Dhamka & Partners	

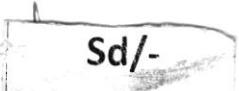
ORDER

CP No. 09/59/NCLT/MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 16.03.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)